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search and applied research, and the Council of Scientific and Industrial Research has been set up in order to support and advance the cause of applied research, and all the laboratories working under this Council primarily devote their attention and energy to applied research.

SHRI N. SRI RAMA REDDY: It is also reported that there are various difficulties with which industries are faced in this country particularly because the research that is going on in the various laboratories does not take into account the actual economics of the particular project. Therefore, will the hon. Minister also consider the question of making these researches project-oriented?

Shri M. C. CHAGLA; Most of the laboratories are working on a project-wise basis. I do not think the hon. Member is right in saying that the laboratories have not helped industries. I hope to place in the hands of hon. Members very soon a brochure which will satisfy them about the extent to which these laboratories have helped industries in all parts of the country.

SHRI M. P. BHARGAVA: May I know when this working group was appointed and who are the members ofthis working group?

SHRI M. C. CHAGLA; This working group was appointed in November 1963. As regards its mebership, I have got the list and if the hon. Member wants, I can read out the names of the members. There are 26 names. Does the hon. Member want me to read them out?

MR. CHAIRMAN: You want all the 26 names?

SHRI M. C. CHAGLA: They are—

The Director General of the C.S.I.R.

Dr. Kothari, Chairman, U.G.C.

- Df, K. A. Hamied of CIPLA Laboratory, Bombay.
- Dr. S. Dhawan of the Indian Institute of Science,
- Dr. Vikram Sarabhai, Physical Research Laboratory, Ah-medabad.
- Dr. Maheshwari, Head of Botany Department, University of Delhi.
- Dr. M. S. Randhawa, Adviser, Planning Commission
- Dr. S. R. Palit, Indian Association for the Cultivation of Science, Jadavpur.
- Dr. Sen, Rector, Jadavpur University, Jadavpur.

MR. CHAIRMAN: You can say when you have had enough.

SHRI M. C. CHAGLA; Shall I goon, Sir?

SHRI N. SRI RAMA REDDY: May I know, Sir, when the work of this-group is likely to be completed?

SHRI M. C. CHAGLA; A_s expeditiously as possible.

CELLS DEALING WITH PUBLIC COMPLAINTS-OF CORRUPTION

f Shri Y. A. REDDY: b- \ Shri JAGAT NARAYANt:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Chief Ministers of the States have been requested to set up cells to deal with public complaints of corruption;
- (b) if so, how many Chief Ministers have taken action in this behalf;
- (c) whether the Chief Ministers have been requested to send their reports periodically to the Centre on the working of these cells;

tThe question was actually asked on the floor of the House by Shri Jagat Narain.

- (d) how many complaints, since the setting up of such eelis in the Ministries, have been received and how many of these have been entrusted to the special branch for investigation;
- (e) whether any State Government "has taken steps to set up Sadachar "Samities on the model of the Central iSamiti; and
- (f) if the reply to part (e) above be in the negative, what steps have been taken to sat *no* the Samitis?

THE DEPUTY MINISTER IN THE MINISTRY OP HOME AFFAIRS (SHRI X. N. MISHRA): (a) No, Sir.

- (b) and (c) Do not arise in view of the answer to (a).
- (d) No instructions have been issued by this Ministry to set up such "ells in the Ministries of the Central Government.
- (e) The State Governments do not set up Sadachar Samitis as they are xionofficial bodies
- (f) Does not arise in view of answer to (e).

श्री जगत नारायण : क्या वजीर साहब बतलायेंगे कि अखबारात में यह खबर छपी श्वी कि यूनियन गवर्नमेंट की तरफ से "सेल्स" बनाने के लिये हिदायत जारी कर दी है और अब इन्कार किया गया ह ?

श्री गुलकारी लाल नन्दा : ऐसी कोई हिदायत जारी नहीं की गई है।

श्री जगतनारायण : क्या वजीर साहब बतलायेंगे कि सदाचार समिति के ग्रव वे पैटरन नहीं रहना चाहते हैं ? क्या इसकी वजह यह है कि यूनियन गवनेंमेंट ने यह फैसला किया है कि सदाचार समिति नहीं बननी चाहिये।

श्री गुलजारी लाल नन्दा : जरा किर दुहरा दें, पहला हिस्सा मैंने सुना नहीं हैं। श्री सभापति : वे पूछते हैं कि झाप सदाचार समिति के पैटरन क्यों नहीं रहना चाहते हैं और क्या गवनंमेंट ने फैसला किया है कि सदाचार समिति न रहे ।

श्री गुलजारी लाल नन्दाः मैं मेम्बर साहब का मशकुर हं कि मुझे इस चीज को साफ करने का मौका दिया । सदाचार समिति के बनने का जब वक्त ग्राया था उस वक्त यहां की जितनी पोलिटिकल पार्टीज हैं उनके लीडरों को, रिप्रेजेन्टेटिब्ज को, पालियामेंट के मेम्बरों को मैंने इनवाइट किया था ग्रौर वे इकट्ठे हुए थे। मैंने उनसे अर्ज की कि सब इसमें शामिल हों, इस काम में शामिल हों। तो सब की यह राय मझ को मालम हुई कि ग्रच्छा नहीं होगा, पोलिटिकल पार्टी को इससे ग्रलहिदा ही रहना चाहिये । तो उस बक्त मैंने भी यह फैसला किया कि मैं भी इसमें से ग्रलहिंदा हो जाऊं। लेकिन यह देखा गया कि चंकि यह संस्था शरू हो रही है कुछ देर तक इसको मैं अपने हाथ में रखं, यानी मैं इसकी सेवा करूं, ताकि इसका इन्तजाम कुछ श्रच्छा हो जाय, इसके बाद मैं इससे ग्रलहिंदा हो सकता हं। इसलिये मैंने कुछ दिनों पहले यह कहा था कि जितनी जल्दी हो सकेगा मैं इससे दस्तबरदार हो जाऊंगा।

. श्री जगत नारायण: क्या वजीर साहब बालायेंगे कि कांग्रेस हाई कमान्ड ने ऐसा हुक्म दिया है कि सदाचार समितियां नहीं बननी चाहियें और बजीर साहब उससे अलहिदा हो जायें ?

श्री गुलखारी लाल नन्दा : यह भी एक श्रच्छा सवाल श्रापने उठाया, मैं नहीं जानता यह इस सवाल से उठता है । कांग्रेस ने ऐसा न कहा है न ऐसा सोचा है । किसी ने भी ऐसा नहीं कहा है । सवाल सिर्फ यह था कि चूंकि यह नान-पोलिटिकल, नान-श्राफिशल संस्था है इसलिये इसको कांग्रेस का रिकगनीशन नहीं चाहिये । सिर्फ इतनी बात थी ।

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Shri BHUPESH GUPTA: Sir, I attended this meeting. We were invited by the Home Minister himself and he presided over it. Anyway, he initiated it and there is correspondence between us and the Home Ministry and we were given to understand that the Samiti was being sponsored by the

SEVERAL HON. MEMBERS: Where is the question?

SHRI BHUPESH GUPTA: It is coming.

MR. CHAIRMAN: He is giving the background of the question.

SHRI BHUPESH GUPTA: Yes, Sir. the background. You see, you take guidance from him. Therefore, Sir, from the manner it was set up it was indicated that the matter was being sponsored by the Government and as I said the correspondence is there. After that-I do not know whether the Government or the Ministry has taken note of it—immediately after these steps were taken to set up this body under the sponsorship of the Home Minister himself, Mr. Biju Patnaik in a conference castigated this body and Shri Atulya Ghosh, a member of the Congress Working Committee and called Bangeshwar in Bengal, raised serious objection to it, and the matter came before the Congress Working Committee and the A I. C. C. and we were told through the Press that neither the Government knew about it, nor the Congress High Command, knew anything about it.

(Interruptions)

MR. CHAIRMAN: Let him finish his question, please. You will only make him longer.

SHRI BHUPESH GUPTA: Yo_u are quite right, Sir.

MR, CHAIRMAN: Please finish your question.

SHRI BHUPESH GUPTA: You are quite right.

to Questions

MR. CHAIRMAN: You have such a fund of arguments and knowledge, Mr. Gupta, that you should be able to put your question briefly.

SHRI BHUPESH GUPTA: Sir, I don't get a chance. That is my difficulty.

SHRI M. P. BHARGAVA: On a point of order, Sir. Can we discuss in this House what happened in the Working Committee meetings of political parties?

MR. CHAIRMAN: No discussion. He is only giving the background for his question.

SHRI M. P. BHARGAVA: How can he bring in political parties here?

MR. CHAIRMAN: As far as this is concerned I have allowed him to put the question.

SHRI BHUPESH GUPTA: We should like to know from the hon. Minister whether before he took up this move either as an individual or as the Home Minister—whatever be the capacity in which he took this up—he had any consultation with the Government or the Cabinet in order that he could go ahead with this thing.

SHRI JOSEPH MATHEN: it is a Cabinet secret.

SHRI BHUPESH GUPTA: He has not yet become the Deputy Home Minister. I would like to know this. If he did not consult the Cabinet and had not been authorised even in that capacity to take up that move

SHRI JOSEPH MATHEN: On a point of order, Sir.

MR. CHAIRMAN: What is the point of order?

SHRI JOSEPH MATHEN: Sir, can a I Member of this House ask a question I about the dicussion in the Cabinet?

SHRI BHUPESH GUPTA: Shall I I ask a nasty question then?

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MR. CHAIRMAN: I do not entertain the point of order.

SHRI BHUPESH GUPTA: All right, Sir, Let me put a hasty question.

MR. CHAIRMAN: Mr. Gupta, please put your question.

SHRI BHUPESH GUPTA: How can I, Sir? 1 am not allowed. I would like to know what steps the hon. Minister is taking in order to save the Sadachar Samiti and the movement from being sabotage^ by members of the Congress Working Committee and the former Chief Minister of

SHRI GULZARILAL NANDA: I repudiate this insinuation. Nobody is sabotaging it. They are all helping.

श्री गिरिराज किशोर कपूर : ग्रमी मंत्री महोदय ने फरमाया कि पोलिटिकल पार्टी के लीडरों को सदाचार समिति के लिये बुलाया ग्रौर ऐसो राय हुई कि राजनैतिक नेताग्रों को उससे ग्रलग रहंना चाहिये ग्रौर हमारे होम मिनिस्टर साहब ने भी यह उचित समझा कि हम भी ग्रलग रहें, तो यह सदाचार समिति किन लोगों के लिये हैं ? ग्रगर राजनैतिक लोगों के लिये नहीं है, मिनिस्टरों के लिये नहीं है, तो क्या यह केवल पब्लिक के लिये हैं, मैं यह जानना चाहता हूं।

MR. CHAIRMAN: I do not think this needs any reply.

SHRI C. D. PANDE: Last year, when first this Sadachar Samiti idea was mentioned in this House, the hon. Home Minister was pleased to say that this will be purely a nonofficial organisation but in the course of the year, step by step, this organisation has been getting into official routine with the Home Minister as the patron. It has a room in the Central Secretariat and it is enjoying all the privileges, like a telephone, staff car, etc. How is it possible that the Home Minister, not as Home Minister but as Mr. Nanda, is giving his patronage to In organisation which is supposed to be i non-official and yet has all the faci-! lities of a Government organisation? '

SHRI GULZARILAL NANDA: Sir, j it is a very queer question that has j been asked.

SHRI BHUPESH GUPTA: He is also helping you.

SHRI GULZARILAL NANDA: It is open to the Home Minister or any Minister to take the help of a non-official organisation for the purpose of facilitating the task undertaken by the Government. 1 had declared here also that no grant will be given to or accepted by this organisation. It is so; no grant is being accepted or given and as to a room in the Secretariat, I I am not aware of it but if any facilities are given to an organisation in order that it may effective assistance Government in some matter which is of public importance and value, I do not think there should j be anything wrong. Sir, what does the I Sadachar Samiti do? It only entertains whatever complaints come. They are screened and are forwarded to Government. This Samiti does not exercise any power or authority. It has no monopoly. Anybody else can do it. It is doing a very useful function.

(Several hon. Members stood up.)

MR. CHAIRMAN: No, no. I will pass on to the next question.

ACTION ON DAS COMMISSION REPORT

SHRI ABDUL GHANIf: I SHRI A. D. MANI:] SHRI G. K. KAPOOR: SHRI DAHYABHAI V. PATEL: SHRI CHANDRA SHEKHAR: *127. "j SHRI BHUPESH GUPTA: I SHRI SANKAR PRATAP STNGH DEV: SHRI M. N. GOVINDAN NAIR: SHRI P. K. KUMAR AN: I^SHRI P. ABRAHAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government has directed the Government of

fThe question was actually asked on the floor of the House by Shri Abdul Ghani.